

1	2	3	4
16.	Meghalaya	40.00	20.00
17.	Nagaland	40.00	20.00
18.	Orissa	187.68	94.00
19.	Punjab	84.39	42.00
20.	Rajasthan	226.70	113.00
21.	Sikkim	34.00	17.00
22.	Tamil Nadu	317.49	159.00
23.	Tripura	40.00	20.00
24.	West Bengal	474.01	237.00
25.	Uttar Pradesh	703.84	352.00
Union Territories			
1.	A & N Islands	25.00	13.00
2.	Chandigarh	25.00	13.00
3.	Delhi	333.00	167.00
4.	Daman & Diu	15.00	8.00
5.	Dadra & Nagar Haveli	15.00	8.00
6.	Lakshdweep	15.00	8.00
7.	Pondicherry	34.00	17.00
		5000.00	2504.00

Vacant Posts of SCs/STs

577. SHRI N. J. RATHWA: Will the Minister of TEXTILES be pleased to state:

(a) the total number of appointments made in the departments/Undertakings under this Ministry during the last three years and till date post-wise;

(b) the number of candidates among them belonging to SC/s/STs, Post-wise;

(c) whether at present some posts reserved for SCs/STs are lying vacant in these departments/undertakings;

(d) if so, the details thereof; post-wise;

(e) the steps being taken or proposed to be taken by the Government to fill up these reserved posts; and

(f) by when these vacant posts are likely to be filled up and reasons for delay in this regard?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (f) The information is being collected and will be laid on the table of the House.

Bungling in Hazaribagh Banks

578. SHRI JAI PRAKASH (HARDOI): Will the Minister of FINANCE be pleased to refer to the answer given to Unstarred Question No. 535 dated November 22, 1996 regarding Bungling in Hazaribagh Banks and state:

(a) whether the information has since been collected;

(b) if so, the details thereof;

(c) the action taken/proposed to be taken by the Government in the matter;

(d) the number of cases of bungling/fraud/negligence in the private and public sector banks in Delhi have taken place during 1995-96, 1996-97 and 1997-98 till date; and

(e) the action taken by the Government against such banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a), (b), (c) and (e) RBI has reported that the alleged bungs detected in Hazaribagh Banks in the matter of grant of loans under